

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.3(35)-HC/2023/940

Dated, Agartala, the 9th January, 2023

C I R C U L A R

In supersession of earlier Circular dated 24th June, 2022, the Hon'ble High Court of Tripura has been pleased to reconstitute the '**Rules Committee**' of the High Court for framing of Rules including the Case Flow Management Rules as follows:

- | | | |
|--|---|----------|
| 1. Hon'ble the Chief Justice (Acting) | - | Chairman |
| 2. Hon'ble Mr. Justice A. Lodh | - | Member |
| 3. The Advocate General, Tripura | - | Member |
| 4. The Chairman, Bar Council of Tripura | - | Member |
| 5. The President, Tripura High Court Bar Association | - | Member |
| 6. The Registrar General | - | Member |
| 7. The Registrar (Judicial) | - | Member |
| 8. The Deputy Registrar (Vigilance)-cum-CPC | - | Member |

This is issued with immediate effect.

By order,
Sd/-
(V. Pandey)
Registrar General

No.F.3(35)-HC/2023/941-70

Dated, Agartala, the 9th January, 2023

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
3. The Advocate General, Tripura, Agartala.
4. The Chairman, Bar Council of Tripura, Agartala.
5. The President, Tripura High Court Bar Association, Agartala.
6. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala.
7. The L.R. & Secretary, Law Department, Government of Tripura, Agartala.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The District & Sessions Judge, Dhalai Judicial District, Ambassa/ North Tripura Judicial District, Dharmanangar/ Sepahijala Judicial District, Sonamura/ West Tripura Judicial District, Agartala/ Gomati Judicial District, Udaipur/ South Tripura Judicial District, Belonia/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar.
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Registrar (Admn.,P&M), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.

13. The Deputy Registrar(s), High Court of Tripura, Agartala.
14. The Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura, Agartala.
15. The Chief Librarian, High Court of Tripura, Agartala.
16. The Assistant Registrar(s), High Court of Tripura, Agartala.
17. The System Analyst, High Court of Tripura, Agartala, for uploading the same in the official website of the High Court of Tripura, Agartala.
18. The Superintendent, Establishment Section/Recruitment & Rules, High Court of Tripura, Agartala.
19. Concerned File(s).

Registrar General